NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.359/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

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Name of the Company	Bank of Baroda -Vs- Binani Cements Ltd.		
Under Section	7 IBC		,
	nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	AZUMBAR, ADV] Adv	Financial Geditar	12/2/18
1. Sicharu Slem	a J IDBI I	3 ok	() Hyrap
1. Rissal Redoo	Kajee, Selv. J.	Resolution Professional.	20/18 12/0/18

ORDER

Ld. Counsel for the Resolution Professional (RP) as well as Ld. Counsel for the financial creditor is present.

Ld. Counsel appearing on behalf of the RP prays for time to file progress report. No progress report is filed today. Prayer is allowed.

For filing progress report list it on 01/03/2018.

Sd

(Jinan K.R.) Member (J)